

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.213
IB-374(ND)/2020

IN THE MATTER OF:

M/s. Metenere Limited

.... **APPLICANT/PETITIONER**

Vs.

Navdhatu Wires Private Limited

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears for both the parties. In the interest of justice, the matter is adjourned to **13.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)